- Optical transport equipments, combination of one or more of Packet Optical Transport Product or Switch (POTP or POTS), Optical Transport Network (OTN) products, and IP Radios;
- (iii) Carrier Ethernet Switch, Packet Transport Node (PTN) products, Multiprotocol Label Switching-Transport Profile (MPLS-TP) products;
- (iv) Multiple Input/ Multiple Output (MIMO) and Long Term Evolution (LTE) Products.

(b) and (c) The move has been largely supported by various industry associations. However, the Government has also received representations from some quarters for the review of its decision on the ground that it would push up the cost of new telecom equipment and would also distort the level playing field conditions between 2G, 3G and 4G operators.

(d) The Government has rejected the representation and imposed 10% BCD on items as mentioned above to safeguard the interests of domestic manufacturers.

## Sugar mills under co-operative sector in Karnataka

696. SHRI D. KUPENDRA REDDY : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

(a) the total number of sugar mills in the country, the details thereof, sector-wise and State-wise;

(b) the total number of sugar mills under co-operative sector in Karnataka;

(c) whether any of these co-operative sugar mills is leased out to private sector, if so, the details thereof, mill-wise with reasons therefor; and

(d) whether this practice is in accordance with the principles of cooperation?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE) : (a) Delails showing state-wise and sector-wise number of sugar mills in the country as on 30.09.2014 are given in Statement-I (*See* below).

(b) There are 25 sugar mills under co-operative sector in Karnataka.

(c) and (d) The State Government of Karnataka has informed that 7 co-operative sugar mills have been leased out to private entrepreneurs. The mill-wise details are given in Statement-II (*See* below).

The State Government of Karnataka has decided to lease out the sick and financially

[RAJYA SABHA]

critical co-operative sugar factories to make them viable. The lessee has to rehabilitate the factory by expanding the crushing capacity, install the co-generation, Distillery and Ethanol units in the prescribed time. Also lessee will pay the annual lease rent to the factory. This has helped the sugarcane growers of that area and employees of those sugar mills.

## Statement-I

			(Position as on 30.09.2014			
Sl.No.	State	Public Sector	Private	Coop.	Total	
		(State Owned)	Sector	Sector		
1.	Punjab		8	16	24	
2.	Haryana		3	13	16	
3.	Rajasthan	1	1	1	3	
4.	Uttar Pradesh	14	116	28	158	
5.	Uttaranchal	2	4	4	10	
6.	Madhya Pradesh	2	15	5	22	
7.	Chattisgarh			3	3	
8.	Gujarat		4	22	26	
9.	Maharashtra		59	168	227	
10.	Bihar	15	13		28	
11.	Assam		1	2	3	
12.	Odisha		4	4	8	
13.	West Bengal	1	2		3	
14.	Andhra Pradesh	1	19	13	33	
15.	Telangana		10	1	11	
16.	Karnataka	3	46	25	74	
17.	Tamil Nadu	3	27	16	46	
18.	Pondicherry		1	1	2	
19.	Kerala		1	1	2	
20.	Goa			1	1	
21.	Nagaland	1			1	
22.	Dadra and Nagar Haveli			1	1	
	Total	43	334	325	702	

Dateile showing statewise, sectorwise number of installed sugar factories

Note : Includes refinery each in West Bengal and Gujarat.

## Statement-II

Sl. No.	Name of the factory	Name of the lease holder	Govt. order No. and date	Lease period	Lease amount (in crores)	Date of agreement
1.	M/s. Hemavathi Sahakari Sakkare Karkhane N Srinivasapura, Channaraya Patna Tq., Hassan District	M/s. Chamundeswari sugars Ltd. Bangalore		30 years	106.66	23.10.2007
2.	M/s. Karnataka Sahakari Sakkare Karkhane N Sangoor, Haveri Tq. and District.	M/s. GM Sugars and Energy Ltd., Bangalore	Saee/68/sasaka/2007 dated 29.06.2007	30 years	42.00	18.02.2008
3.	M/s. Raibag Sahakari Sakkare Karkhane N Mekhali, Raibag Tq., Belgaum District.	M/s. Renuka Sugars Ltd., Belgavi	Saee/71/sasaka/2008 dated 14.10.2007	30 years	126.00	16.10.2008
4.	M/s. Bhagyalaxmi Sahakari Sakkare Karkhane N Kuppatagiri, Khanapur Tq., Belgaum District.	M/s. Laila Sugars Ltd., Vijayawada (AP)	Saee/20/sasaka/2007 dated 14.9.2007 and 18.10.2007	30 years	152.25	28.09.2009
5.	M/s. Sahakari Sakkare Karkhane N Bhoosanoor, Aland Tq., Gulbarga District.	M/s. NSL Sugars Ltd., Bangalore	Vakai/21/sasaka/2009 dated 13.10.2009	30 years	75.00	06.03.2010
6.	M/s. Mrudagiri Sahakari Sakkare Karkhane N Gangapura, Mundaragi Tq., Gadag District.	M/s. Vijayanagar Sugars Pvt. Ltd., Hyderabad	Saee/42/sasaka/2006 dated 30.9.2006	30 years	161.50	1.03.2007
7.	M/s. Dhanalaxami Sahakari Sakkare Karkhane N Khanapet, Thorgal Post, Ramadurga Tq., Belgaum District, Pin code 591114	M/s. Parrys Sugars Industries Ltd., Chennai	Saee/51/sasaka/2006 dated 27.11.2006	25 years	171.00	24.10.2007

Details of cooperative sugar factories in the state of Karnataka which have been leased out to private entrepreneurs

Written Answers to